

areas. And yet, two things stand out very glaringly. This very morning, we had a Calling Attention Notice, where in it was admitted that 1,500 Nagas are recrossing from Pakistan after bringing arms. It is also admitted that about 1,500 persons crossed from this side and went into Pakistan. This is what we have been hearing about year after year. Almost every year, one batch after another is crossing and recrossing. I think it seems that the Naga hostiles have opened a college, a military academy, across the border in Pakistan. Every year, they come in batches for training and after graduating and getting the diplomas or the honours degrees, they march back! Each time we are told that because of the terrain we are unable to prevent such things happening. We certainly appreciate the difficult situation in Nagaland. Please understand that we also have a little working knowledge about the difficult terrain. But how is it that when 1,700 filtered through in batches of two or three, we are not able to apprehend or arrest or stop even one batch? We have not yet heard about it. Of course, no one expects the authorities to stop the whole 1,500 hostiles. But have you been able to apprehend even one single batch of these trainees who go seasonally from Nagaland to Pakistan, get themselves trained, get themselves armed and drilled and then come back? It seems as if across the whole border, the Naga hostiles are enjoying immunity from apprehension, arrest or anything.

An hon. Member: They have the support of the people there.

Shri Daji: What is the military doing? If the military, because of the difficulty of the terrain, are unable to hold the Naga hostiles, are they holding the loyal Nagas there? From the stories that we hear, the position seems to be this: only the military personnel are posted there. There are so many complaints about harassment of the villagers. It is just like raising the idle devil. Once the devil

is idle, it has got to do some work. It seems that if they cannot prevent the Naga hostiles from going across into Pakistan, and if there are complaints of harassment also, then how can they fulfil the mission? They have to justify their existence. The question is, is the Government serious about the whole question. This morning, a question was pointedly put to the Minister, and the Minister very diplomatically evaded a clear reply to it. The question was put: is it not a fact that their agreement was deliberately, purposefully kept beautifully vague, and whether during the peace talks these hostiles could go to Pakistan and cross our borders? That was a specific question.

Mr. Deputy-Speaker: Order, order. He may continue the next day.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHTH REPORT

Mr. Deputy-Speaker: Shri Muthiah.

Shri Muthiah (Tirunelveli): Sir, I beg to move:

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th March, 1965."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th March, 1965."

The motion was adopted.